

(c) and (d). In order to meet the growing demand, 1191 LPG distributorships and 1040 retail outlet dealerships have been included in the LPG Marketing Plan 1994-96 and RO Marketing Plan 1993-96.

(e) to (g). Complaints are received from time to time alleging irregularities in selection made through OBSs. In established cases of irregularities, fresh selections are ordered.

New States

182. SHRI BANWARI LAL PUROHIT. Will the Minister of HOME AFFAIRS be pleased to state

(a) whether there is persistent demand to declare separate State for nine districts of Vidarbha in Maharashtra;

(b) if so, the details of representations received in this regard; and

(c) the reaction of the Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI NARAJIT GUPTA): (a) No, Sir.

(b) and (c). Do not arise in view of the reply to (a) above.

(d) No, Sir.

Target for Power Generation

183. SHRI PREM NARAYAN SHANKAR MAHAJAN, SHRI NAWAL KISHORE RAJ

Will the PRIME MINISTER be pleased to state

(a) whether the target for additional power generation capacity fixed for the Eighth Five Year Plan in the country is not being achieved;

(b) if so, the target fixed in this regard and the estimated total additional power generation capacity is likely to be added by the end of the plan;

(c) the total additional power generation capacity added in the country by the end of March 1996;

(d) the total amount of funds earmarked for the addition of the said additional capacity in the country; and

(e) the total expenditure incurred till March 1996?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR S. VENUGOPALACHARI): (a) and (b). Yes, Sir. The capacity addition target fixed for the Eighth Plan is 30537.7 MW against which, as per the

latest estimates of Central Electricity Authority (CEA), 17,666.57 MW of new generation capacity is envisaged to be added during the plan period.

(c). The total additional power generation capacity added in the country during the first four years of Eighth Plan and including the period 1995-96 is 14798.07 MW.

(d) and (e). As against the outlay of Rs. 79589.3 crores earmarked for the 8th Plan for the power sector, the approximate expenditure upto 1994-95 has been 46285.1 crores. The outlay for 1995-96 is Rs. 19637.44 crores.

[English]

Underworld Culprits

184. SHRI JAGATVIR SINGH DRONA. Will the Minister of HOME AFFAIRS be pleased to state

(a) whether an unauthorised factory manufacturing revolvers in Talsad village of Ghatampur, Kanpur, Uttar Pradesh;

(b) whether any enquiry has been constituted to find out the links with underworld culprits;

(c) if so, the details of the enquiry;

(d) if not, the reasons therefor; and

(e) the precautionary measures to avoid such recurrence in future?

THE MINISTER OF HOME AFFAIRS (SHRI NARAJIT GUPTA): (a) to (e). The information is being collected from the Government of Uttar Pradesh and will be laid on the Table of the House.

Central Administrative Tribunal Awards

185. SHRI BASUDEB ACHARIA. Will the PRIME MINISTER be pleased to state

(a) whether the various ministries are not implementing the awards of Central Administrative Tribunal which are in favour of employees and workers;

(b) if so, the details thereof; and

(c) whether the Government propose to evolve a mechanism so that the awards given by the Central Administrative Tribunal is implemented in time and without delay?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S. R. BALASUBRAMONIAN): (a) and (b). The Ministries/Departments are responsible for implementing the